

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MTC ECOM PRIVATE LIMITED Date of Commencement of Liquidation: 26-07-2022; List of Stakeholders as on Date: 30-04-2023; Name of IP: BALAJI SHRIRANG SAGAR; Process Number: 1; Last 5 digit of registration number: 12441

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	5	3808872	5	1596545	0	5212327	0	NA
2	Liquidation costs incurred till date	6	2469533	6	2469533	0	0	0	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	20314804	2	20314804	0	0	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	63	24161038	37	10141333	0	2883796	11135909	Annexure 6
7	Operational creditors (Government Dues)	2	43740100	1	5189724	0	0	38550376	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	12007584	17	9992103	0	1024	2014457	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	11	60284950	10	22060636	0	0	38224314	Annexure 9
Total		108	166786881	78	71764678	0	8097147	89925056	